

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/17787/2026 BLAPL/6229/2026	JALENDRA NAIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /55 /2026 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000009/2026
2	D-BLAPL/17791/2026 BLAPL/6230/2026	GOBINDA PANI @ GOBIND CHANDRA PANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAYAGADA TOWN /33 /2026 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000014/2026
3	D-BLAPL/17856/2026 BLAPL/6231/2026	ROHAN SAMAL @ RACKY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /88 /2026 CIVIL JUDGE (JD) CUM JMFC, HARABH CT/0000136/2026
4	D-BLAPL/17861/2026 BLAPL/6232/2026	DIPU SANDIL @ DIBU VS STATE OF ODISHA	UMAKANTA BARIK VS	RAGHUNATHPALI /325 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000213/2022
5	D-BLAPL/17529/2026 BLAPL/6233/2026	AJAYA KUMAR MOHAPATRA VS UNION OF INDIA(NCB)	DEEPAK RANJAN PARIDA VS	NCB BHUBANESWAR /7 /2024 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000090/2024
6	D-BLAPL/17862/2026 BLAPL/6234/2026	ANGEL MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	TOMANDO /218 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000514/2024
7	D-BLAPL/17834/2026 BLAPL/6235/2026	TANKADHAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000007/2026
8	D-BLAPL/17878/2026 BLAPL/6236/2026	SADEI@ SADANANDA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /31 /2026 J.M.F.C.,RANPUR(Nayagarh) GR/0000056/2026
9	D-BLAPL/17836/2026 BLAPL/6237/2026	RAJA @ L.RAJA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	CRIME AGAINST WOMEN AND CHILDREN SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000081/2025
10	D-BLAPL/17845/2026 BLAPL/6238/2026	BASUDEV DASH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000104/2026
11	D-BLAPL/17847/2026 BLAPL/6239/2026	OM SAHU @ OMM SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	HINJILI /340 /2026 J.M.F.C.,HINJILI(Ganjam) GR/0000367/2026

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12	D-BLAPL/17881/2026 BLAPL/6240/2026	TUNGI @ DIBAS NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANARAPAL /259 /2023 A.D.J.,ANGUL(Anugul) CT/0000320/2023
13	D-BLAPL/12757/2026 BLAPL/6241/2026	MANGULU @ MANGALA PUJARI VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE MAHILA /148 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Kor TR/0000064/2025
14	D-BLAPL/13408/2026 BLAPL/6242/2026	JATIN PATRA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	TANGARPALI /239 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000179/2025
15	D-BLAPL/13950/2026 BLAPL/6243/2026	SANJU @ SANJUKTA PARIDA VS STATE OF ODISHA	SACHIKANTA DASH VS	NAYAGARH /453 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001349/2025
16	D-BLAPL/17886/2026 BLAPL/6244/2026	SOUMYA RANJAN RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /200 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000088/2026
17	D-BLAPL/15224/2026 BLAPL/6245/2026	RANJIT HATI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	CHAKAPADA PS /41 /2026 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000033/2026
18	D-BLAPL/15691/2026 BLAPL/6246/2026	SIDDHARTHA SHANKAR SAHOO @ BAPUNI VS STATE OF ODISHA	ASISH MISHRA VS	CHHENDIPADA /161 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000462/2026
19	D-BLAPL/15915/2026 BLAPL/6247/2026	BHUIRAJ BAG VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /5 /2026 A.D.J.,PATNAGARH(Balangir) SC/0000034/2026
20	D-BLAPL/17890/2026 BLAPL/6248/2026	BIDYUT KUMAR SAHOO @ DHUMA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK RURAL /691 /2024 A.D.J.,BHADRAK(Bhadrak) ST/0000110/2025
21	D-BLAPL/17966/2026 BLAPL/6249/2026	SURENDRA GHADEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 ADDL.SESIONS JUDGE,NIMPARA(Puri) TR/0000007/2026
22	D-BLAPL/16914/2026 BLAPL/6250/2026	MUNA TADINGI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PUTASINGH /20 /2025 A.D.J., GUNUPUR(Rayagada) CT/0000007/2026
23	D-BLAPL/17107/2026	PRATEEK MISHRA	DEEPALI MAHAPATRA	SINGHADWAR PS /108 /2026

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	BLAPL/6251/2026	VS STATE OF ODISHA	VS	J.M.F.C.,PURI(Puri) GR/0000438/2026
24	D-BLAPL/17112/2026 BLAPL/6252/2026	PRATEEK MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	SEA BEACH /118 /2026 J.M.F.C.,PURI(Puri) GR/0000430/2026
25	D-BLAPL/17968/2026 BLAPL/6253/2026	MUNA @ LIKUN @ RAJKISHOR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /194 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000046/2018
26	D-BLAPL/17483/2026 BLAPL/6254/2026	SANTOSH MOHARANA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /128 /2026 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000254/2026
27	D-BLAPL/17642/2026 BLAPL/6255/2026	DEEPAK MALLICK VS STATE OF ODISHA	GYANENDRA MALLICK VS	BIDANASI /189 /2020 1ST A.D.J., CUTTACK(Cuttack) ST/0000123/2023
28	D-BLAPL/17679/2026 BLAPL/6256/2026	BIKASH MANDAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000004/2026
29	D-BLAPL/17120/2026 BLAPL/6257/2026	PRATEEK MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BASELI SAHI PS /136 /2026 J.M.F.C. (II), PURI(Puri) GR/0000463/2026
30	D-BLAPL/17988/2026 BLAPL/6258/2026	RAJA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /83 /2026 J.M.F.C.,MOHANA(Gajapati) GR/0000151/2026
31	D-BLAPL/17319/2026 BLAPL/6259/2026	TAPAS KUMAR SAHOO @ BAPI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIDANASI /28 /2026 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000115/2026
32	D-BLAPL/17586/2026 BLAPL/6260/2026	SMRUTI SAGAR SAMAL VS STATE OF ODISHA	DEVASHIS PANDA VS	GOCHHAPADA /186 /2025 AD-HOC A.D.J.(FTSC),PHULBANI(Kandhamal) ST/0000075/2025
33	D-BLAPL/17895/2026 BLAPL/6261/2026	SUSANTA KUMAR MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /79 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000569/2026
34	D-BLAPL/17237/2026 BLAPL/6262/2026	SUNIL PADHI @ NANDA VS	MANAS KUMAR CHAND VS	BALUGAON P.S. /251 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kandhamal)

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35	D-BLAPL/17945/2026 BLAPL/6263/2026	STATE OF ODISHA DAMU KHILLA VS STATE OF ODISHA	MANGU NANDY VS	TR/0000101/2026 MUDULIPODA /68 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000083/2025
36	D-BLAPL/17888/2026 BLAPL/6264/2026	KANHA SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /304 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000107/2024
37	D-BLAPL/17920/2026 BLAPL/6265/2026	SOUMYA RANJAN DIGAL @ CHANDAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /219 /2024 A.D.J,PHULBANI(Kandhamal) ST/0000047/2026
38	D-BLAPL/17950/2026 BLAPL/6266/2026	GHASI KHILLA VS STATE OF ODISHA	MANGU NANDY VS	MUDULIPODA /68 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000083/2025
39	D-BLAPL/17896/2026 BLAPL/6267/2026	SUNDAR VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /28 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000038/2026
40	D-BLAPL/17899/2026 BLAPL/6268/2026	SK. TASIP VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BARIPADA TOWN /356 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000627/2026
41	D-BLAPL/17947/2026 BLAPL/6269/2026	DAMO KHILLA @ DAMA KHILA VS STATE OF ODISHA	MANGU NANDY VS	MUDULIPODA /68 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000083/2025
42	D-BLAPL/17923/2026 BLAPL/6270/2026	KALIA NAIK VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000041/2026
43	D-BLAPL/17952/2026 BLAPL/6271/2026	BABURAM DEY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	CHANDIPUR /25 /2023 PRESIDING OFFICER, O.P.I.D. COURT,B ST/0000478/2023
44	D-BLAPL/17954/2026 BLAPL/6272/2026	SILU @ PRABHANJAN @ PRAVANJAN BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1180 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002013/2025
45	D-BLAPL/17933/2026 BLAPL/6273/2026	G. SHANKAR VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000066/2025

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46	D-BLAPL/17935/2026 BLAPL/6274/2026	SUMITRA PATEL VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /48 /2026 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000060/2026
47	D-BLAPL/17946/2026 BLAPL/6275/2026	SUMAN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /354 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000025/2026
48	D-BLAPL/17969/2026 BLAPL/6276/2026	SUSHIL TARAI @ SUNIL TAREI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /626 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000056/2026
49	D-BLAPL/18071/2026 BLAPL/6277/2026	BIBEK PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /179 /2026 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000228/2026
50	D-BLAPL/18078/2026 BLAPL/6278/2026	CHITRASEN DALAI VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	KABISURYANAGAR /468 /2024 A.D.J.,KODALA(Ganjam) ST/0000026/2025
51	D-BLAPL/14291/2026 BLAPL/6279/2026	KHAGESWAR NAIK VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	KARANJIA /219 /2025 A.D.J.,KARANJIA(Mayurbhanj) ST/0000058/2025
52	D-BLAPL/14482/2026 BLAPL/6280/2026	RAKESH BEHERA VS STATE OF ODISHA	BISWABHUSAN DAS VS	BALIKUDA /164 /2025 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000035/2025
53	D-BLAPL/18208/2026 BLAPL/6281/2026	ABHIRAM BARIK VS STATE OF ODISHA	BINI MISHRA VS	TUMUSINGA /177 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYAPUR GR/0000605/2026
54	D-BLAPL/17911/2026 BLAPL/6282/2026	AJAYA KUMAR JENA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000075/2026
55	D-BLAPL/17914/2026 BLAPL/6283/2026	ASWINI KUMAR @ ASHWANI KUMAR VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /123 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000102/2025
56	D-BLAPL/18213/2026 BLAPL/6284/2026	KARUNAKAR SINGH @ KARAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA SADAR /105 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000382/2026
57	D-BLAPL/17915/2026	ALOK KUMAR SWAIN	SANJIT MISHRA	BALIAPANDA /35 /2026

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	BLAPL/6285/2026	VS STATE OF ODISHA	VS	J.M.F.C.,PURI(Puri) GR/0000153/2026
58	D-BLAPL/17918/2026 BLAPL/6286/2026	SRABANA BEHERA @ AYUSH BEHERA @ SHRABAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /207 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000171/2023
59	D-BLAPL/18218/2026 BLAPL/6287/2026	ALOK DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /123 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000138/2026
60	D-BLAPL/17919/2026 BLAPL/6288/2026	TUKUNA MALLICK VS STATE OF ODISHA	SAMARESH PATTANAİK VS	PARADEEP MODEL /14 /2026 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) CT/0000072/2026
61	D-BLAPL/16984/2026 BLAPL/6289/2026	PRAFULA KARADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000041/2026
62	D-CMP/24583/2026 CMP/1018/2026	KARUNAKAR NAYAK@NAİK VS JYOTSNARANI NAIK	BASUDEV MISHRA VS	// CIVIL JUDGE (SD),NAWARANGPUR(Nalanda) CS/0000133/2018
63	D-CMP/26566/2026 CMP/1019/2026	CHITTARANJAN SAHOO VS BALMIKI SAHOO	UMA CHARAN MISHRA VS	// DISTRICT & SESSIONS JUDGE,BHADRAKALING Fao/0000145/2025
64	D-CMP/24444/2026 CMP/1020/2026	PRAKASH CHANDRA BEHERA VS RENUBALA BEHERA	ASHOK KUMAR SAHOO VS	// ADDL CIVIL JUDGE (SD), KENDRAPARA IA/0000316/2025
65	D-CMP/27282/2026 CMP/1021/2026	SALMA BIBI VS DILLIP KUMAR ROUT	PARTHA SARATHI NAYAK VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur) CS/0000461/2022
66	D-CMP/26619/2026 CMP/1022/2026	YASHMIN NIKHATH VS ANIL KUMAR VERMA	PURNA CHANDRA DAS VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) EXECUTION CASE/0000012/2025
67	D-CONTC/22983/2026 CONTC/3428/2026	RAMANTI MALLICK VS GIRISH S.N., I.A.S.	SIBA PRASAD SWAIN VS	// () //
68	D-CONTC/23883/2026 CONTC/3429/2026	JYOTSHNA RANI GADNAYAK VS	GYANA RANJAN MAHAPATRA VS	// ()

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69	D-CONTC/45911/2025 CONTC/3430/2026	SONDI PRADEEP KUMAR, AREA HR/PERSONNEL MANAGER, MAHANADI COAL FIELDS LTD., JHARSUGUDA MAHENDRA KUMAR KSHETI VS ASWATHY S,IAS	M/S.DILIP KUMAR SAHU VS	// // ()
70	D-CONTC/23899/2026 CONTC/3431/2026	SUNITA MAHARANA VS COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA	ADV. VS	// ()
71	D-CONTC/25558/2026 CONTC/3432/2026	DR.PITAMBAR MISHRA VS VINEET JOSHI, IAS	ADV. VS	// ()
72	D-CONTC/20571/2026 CONTC/3433/2026	DIBAKAR NAYAK VS ARABINDA KUMAR PADHEE, CHIEF ADMINISTRATIVE OFFICER, LORD SHREE JAGANNATH TEMPLE,PURI	RAJENDRA NARAYAN ROUT VS	// ()
73	D-CONTC/25224/2026 CONTC/3434/2026	SUCHISMITA SAMAL VS MS. ASWATHY S.,IAS	JNANESH MOHANTY VS	// ()
74	D-CONTC/25225/2026 CONTC/3435/2026	MANORAMA NAYAK VS ASWATHY S.,IAS	JNANESH MOHANTY VS	// ()
75	D-CONTC/23960/2026 CONTC/3436/2026	ASHOK KUMAR JENA VS SATYABRATA SAHOO I.A.S	ADV. VS	// ()
76	D-CRLA/17283/2026 CRLA/509/2026	SANJIT@SANJIB THATI@SANJIT THATI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /332 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000031/2024
77	D-CRLA/14083/2026 CRLA/510/2026	GOURAHARI PATRA VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /18 /2011 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000018/2011
78	D-CRLA/16564/2026 CRLA/511/2026	BHAGABAN GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /296 /2026 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000009/2026
79	D-CRLA/14563/2026 CRLA/512/2026	SRIKANTA SETHY VS STATE OF ODISHA(VIG.)	DINESH KUMAR MOHANTY VS	BALASORE VIGILANCE /51 /2003 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000051/2003

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80	D-CRLA/14566/2026 CRLA/513/2026	GANGADHAR NAIK VS STATE OF ODISHA(VIG.)	DINESH KUMAR MOHANTY VS	BALASORE VIGILANCE /51 /2003 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000051/2003
81	D-CRLMA/18209/2026 CRLMA/67/2026	PURNA CHANDRA MISHRA VS STATE OF ODISHA	ARIJEET MISHRA VS	BARAMBA /265 /2019 J.M.F.C.,BARAMBA(Cuttack) ICC/0000039/2021
82	D-CRLMC/13951/2026 CRLMC/2017/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PRABHAKAR SABAT VS	MALKANGIRI /75 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000095/2024
83	D-CRLMC/14525/2026 CRLMC/2018/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PRABHAKAR SABAT VS	MALKANGIRI /399 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000486/2023
84	D-CRLMC/17122/2026 CRLMC/2019/2026	ASISH RANJAN DAS VS STATE OF ODISHA	BISWAJIT SAHOO VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR ICC/0000112/2019
85	D-CRLMC/14527/2026 CRLMC/2020/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PRABHAKAR SABAT VS	MALKANGIRI /375 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000466/2024
86	D-CRLMC/18486/2026 CRLMC/2021/2026	TARUN KANTA MOHANTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MANCHESWAR P.S. /235 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0001675/2026
87	D-CRLMC/14528/2026 CRLMC/2022/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	JINURANI VS	MALKANGIRI /29 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000033/2024
88	D-CRLMC/16308/2026 CRLMC/2023/2026	SANJAYA SWAIN@SANJAY SWAIN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /55 /2024 A.D.J.,KODALA(Ganjam) ST/0000090/2025
89	D-CRLMC/17515/2026 CRLMC/2024/2026	PRAMOD JENA VS STATE OF ODISHA	DEBASISH PATNAIK VS	MARSHAGHAI /97 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000684/2025
90	D-CRLMC/14529/2026 CRLMC/2025/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PRABHAKAR SABAT VS	MALKANGIRI /394 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000479/2023
91	D-CRLMC/16364/2026	BENUDHAR DASH	HEMANT KUMAR MUND	BHUBANESWAR VIGILANCE /48 /2008

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2026/2026	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000011/2015
92	D-CRLMC/16314/2026 CRLMC/2027/2026	PRABHASINI PATRA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	/ /0 J.M.F.C.,BERHAMPUR(Ganjam)
93	D-CRLMC/16561/2026 CRLMC/2028/2026	RANJIT NAYAK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	ICC/0000007/2021 GOP /64 /2019 SPECIAL JUDGE (POCSO), PURI(Puri)
94	D-CRLMC/17987/2026 CRLMC/2029/2026	PURNA CHANDRA PANIGRAHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	Spl/0000113/2020 KORAPUT TOWN /23 /2017 S.D.J.M.,KORAPUT(Koraput)
95	D-CRLMC/16203/2026 CRLMC/2030/2026	PRANABANDHU JENA VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	GR/0000110/2017 ANGUL TOWN /84 /2021 C.J.M.,ANGUL(Anugul)
96	D-CRLMC/18559/2026 CRLMC/2031/2026	MAMATA BISWAL VS STATE OF ODISHA	ABHAY KHANDELWAL VS	GR/0000288/2021 NILGIRI /284 /2025 S.D.J.M.,NILAGIRI(Baleshwar)
97	D-CRLMC/17567/2026 CRLMC/2032/2026	VICTIM VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	ICC/0000052/2025 SALIPUR /54 /2023 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
98	D-CRLMC/17745/2026 CRLMC/2033/2026	PADMINI DEBTA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	Spl/0000030/2023 BARGARH /184 /2026 S.D.J.M.,BARGARH(Bargarh)
99	D-CRLMP/13673/2026 CRLMP/775/2026	SOURI MALLICK VS STATE OF ODISHA	MANORANJAN PADHI VS	ICC/0000012/2026 / /0) //
100	D-CRLMP/14364/2026 CRLMP/776/2026	RABI NARAYAN BHOL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANAS /42 /2026) //
101	D-CRLMP/14190/2026 CRLMP/777/2026	LAXMIPRIYA PARIDA VS STATE OF ODISHA	DEBASIS SAHOO VS	BYREE /221 /2024) //
102	D-CRLMP/14888/2026 CRLMP/778/2026	PRASHANT CHOUDARY VS	PRADEEP KUMAR DAS VS	/ /)

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103	D-CRLMP/14649/2026 CRLMP/779/2026	STATE OF ODISHA BULU ROUT VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// //0 ()
104	D-CRLREV/15879/2026 CRLREV/426/2026	LAMBODAR DANDASENA VS SESHADEV PATEL	DIGAMBARA MISHRA VS	// //0 DISTRICT & SESSIONS JUDGE,SUNDER CRA/000007/2026
105	D-CRLREV/15517/2026 CRLREV/427/2026	RAJ KISHORE PADHI VS TAPASWINI PADHI	DAMODAR PATRA VS	// A.D.J.,ANANDAPUR(Kendujhar) CRREV/000001/2025
106	D-EXP/14853/2026 EXP/71/2026	BIJAY KUMAR NANDA VS BLOCK DEVELOPMENT OFFICER, KAPTIPADA	PUJARANI MUDULI VS	// () //
107	D-FAO/24198/2026 FAO/731/2026	MINAKETAN BHUYAN VS SK. SAMUAL HOSSAIN	KAPILA CHARAN NAYAK VS	// DIVISIONAL LABOUR COMMISSIONER EC/000008/2016
108	D-ITA/24388/2026 ITA/5/2026	JHADESWAR MANDAL VS COMMISSIONER OF INCOME TAX, NATIONAL FACELESS APPEAL CENTRE,NEW DELHI	KAJAL SAHOO VS	// () //
109	D-MACA/27219/2026 MACA/573/2026	KASTURI PAHAN VS PENU MUNCHU ANIL	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000165/2023
110	D-MACA/23966/2026 MACA/574/2026	RAMA KRUSHNA SAHOO@TUKUNA VS DHRUBA CHARAN SAHOO	BIJAYA KUMAR SAHOO VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000941/2023
111	D-MACA/24555/2026 MACA/575/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR VS SAMBULI SETHY	ANUPAM DASH VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000257/2018
112	D-MACA/27213/2026 MACA/576/2026	NAJIMUDDIN ANSARI VS SAHID ANSARI	PRADEEP KUMAR MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000020/2018
113	D-MATA/26473/2026 MATA/213/2026	KAILASH PRASAD KAMILLA VS KAJAL SATHUA	RADHARAMAN DAS NAYAK VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000226/2024

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114	D-RSA/25817/2026 RSA/309/2026	NISHAMANI GOUDA VS PRAMILA GOUDA	MAHESWAR MOHANTY VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000011/2024
115	D-TRP(C)/22961/2026 TRP(C)/185/2026	B.YESASWI PAVANI @ MAVUDOON YESASWI PAVANI @ BURUDA YESASWI PAVANI VS MAVUDOORI SESHACHALA SARMA @ KISHORE	NYOTIRMAYA SAHOO VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000150/2026
116	D-TRP(C)/27305/2026 TRP(C)/186/2026	SUSHILA @ SUSILA BEHERA VS BIJAY BEHERA	PRAVAT KUMAR MUDULI VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000027/2026
117	D-WA/27394/2026 WA/834/2026	HEMABANTI PATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// () //
118	D-WA/24108/2026 WA/835/2026	STATE OF ODISHA VS DR. PRAMOD KUMAR MOHANTY	DEBASHIS TRIPATHY,A.G.A VS	// () //
119	D-WA/24107/2026 WA/836/2026	STATE OF ODISHA VS SHYAM SUNDAR SASMAL	AISHWARYA DASH,A.S.C VS	// () //
120	D-WA/24109/2026 WA/837/2026	STATE OF ODISHA VS HRUDANANDA MALL	BISWABARA DASH,A.S.C VS	// () //
121	D-WP(C)/24806/2026 WP(C)/18978/2026	SULOCHANA BARIK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// () //
122	D-WP(C)/26537/2026 WP(C)/18979/2026	JAKESH SENAPATI VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// () //
123	D-WP(C)/25842/2026 WP(C)/18980/2026	D. ORDINAIRE INTERNATIONAL PRIVATE LIMITED.,BHUBANESWAR VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES,NEW DELHI	JAGAMOHAN PATTANAIAK VS	// () //
124	D-WP(C)/24846/2026 WP(C)/18981/2026	DURGA CHARAN SAHU VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// () //
125	D-WP(C)/26586/2026	THE MANAGING DIRECTOR, M/S. BRAHMANI RIVER PELLETS LTD., JANAPATH, BHUBANESWAR	BHUBANESWAR DASH	//

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	WP(C)/18982/2026	VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BHUBANESWAR	VS	0 //
126	D-WP(C)/25848/2026 WP(C)/18983/2026	ARUN KUMAR MOHANTA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
127	D-WP(C)/24956/2026 WP(C)/18984/2026	RATIKANTA MOHANTY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
128	D-WP(C)/27312/2026 WP(C)/18985/2026	BABU @ SANJAY KUMAR DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
129	D-WP(C)/25924/2026 WP(C)/18986/2026	SUCHITRA PRADHAN VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
130	D-WP(C)/27316/2026 WP(C)/18987/2026	LAXMAN SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
131	D-WP(C)/27325/2026 WP(C)/18988/2026	SUBASH SAHOO @ SUBASH CHANDRA SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
132	D-WP(C)/26660/2026 WP(C)/18989/2026	HARISANKAR PANIGRAHY VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
133	D-WP(C)/27232/2026 WP(C)/18990/2026	SANDIPTA KUMAR SAMAL VS ODISHA PUBLIC SERVICE COMMISSION (OPSC), CUTTACK	DILLIP KUMAR MOHANTY VS	// 0 //
134	D-WP(C)/25861/2026 WP(C)/18991/2026	ANADI CHARAN PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
135	D-WP(C)/26470/2026 WP(C)/18992/2026	ANANDA KUMAR SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
136	D-WP(C)/27301/2026 WP(C)/18993/2026	MANORANJAN PRADHAN VS	JAGABANDHU SAHU VS	// 0

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137	D-WP(C)/27013/2026 WP(C)/18994/2026	STATE OF ODISHA NITYANANDA DANDASENA VS	NIRANJAN PANDA VS	// // 0
138	D-WP(C)/27320/2026 WP(C)/18995/2026	STATE OF ODISHA MANAS KUMAR NAYAK VS	SOUMYA MISHRA VS	// // 0
139	D-WP(C)/26169/2026 WP(C)/18996/2026	STATE OF ODISHA NIRANJAN ROUTRAY VS	ACHYUTANANDA PATTANAİK VS	// // 0
140	D-WP(C)/24814/2026 WP(C)/18997/2026	STATE OF ODISHA PRASANTA KUMAR SAHU VS	MIHIR KANTA RATH VS	// // 0
141	D-WP(C)/26606/2026 WP(C)/18998/2026	STATE OF ODISHA ASHOK KUMAR THATOI VS	ANANTA NARAYAN PATTANAYAK VS	// // 0
142	D-WP(C)/27437/2026 WP(C)/18999/2026	STATE OF ODISHA PURANDAR SA VS	JAGABANDHU SAHU VS	// // 0
143	D-WP(C)/26469/2026 WP(C)/19000/2026	STATE OF ODISHA LAXMI NARAYAN SAHU VS	PREMANANDA MOHANTY VS	// // 0
144	D-WP(C)/24819/2026 WP(C)/19001/2026	STATE OF ODISHA JAMUNA RATH VS	GYANA RANJAN SETHI VS	// // 0
145	D-WP(C)/25074/2026 WP(C)/19002/2026	STATE OF ODISHA BHAGYADHAR BEHERA VS	SUBHADUTTA ROUTRAY VS	// // 0
146	D-WP(C)/17979/2026 WP(C)/19003/2026	STATE OF ODISHA M/S TARAKESWAR TEXTILE, GANJAM VS	PADMALAYA MOHAPATRA VS	// // 0
147	D-WP(C)/26613/2026 WP(C)/19004/2026	STATE OF ODISHA SUJATA MOHANTY VS	ANANTA NARAYAN PATTANAYAK VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/26465/2026 WP(C)/19005/2026	SAMBHUNATH BISWAL VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
149	D-WP(C)/24820/2026 WP(C)/19006/2026	NABAKRUSHNA DAS VS UCO BANK, BALASORE	SANDHYA RANI PARIDA VS	// 0 //
150	D-WP(C)/27032/2026 WP(C)/19007/2026	TESINGA GRAM PANCHAYAT, KULANA, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
151	D-WP(C)/26171/2026 WP(C)/19008/2026	RANJAN MARTHA @ RANJAN KUMAR MARTHA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
152	D-WP(C)/27497/2026 WP(C)/19009/2026	M/S.AJANTHA EARTH MOVERS, JAJPUR VS STATE TAX OFFICER, JAJPUR CIRCLE, JAJPUR	CHINNAPPAN BOSCO VS	// 0 //
153	D-WP(C)/27154/2026 WP(C)/19010/2026	M/S MAA BAISHNODEVI STONE CRUSHER, DHENKANAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
154	D-WP(C)/24489/2026 WP(C)/19011/2026	SACHALA BIHARI VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
155	D-WP(C)/27231/2026 WP(C)/19012/2026	AVIMANYU NAYAK VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
156	D-WP(C)/24810/2026 WP(C)/19013/2026	RAJIB KUMAR JENA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
157	D-WP(C)/27412/2026 WP(C)/19014/2026	DEEPAK KUMAR BARAD VS ODISHA GRAMEEN BANK, BHUBANESWAR	LALIT KUMAR MAHARANA VS	// 0 //
158	D-WP(C)/25126/2026 WP(C)/19015/2026	DINESH KUMAR AGRAWAL VS RAHUL AGARWAL	SAURAV TIBREWAL VS	// 0 //
159	D-WP(C)/26560/2026	ASHOK KUMAR MISHRA	PRASANNA KUMAR MISHRA	//

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	WP(C)/19016/2026	VS SUPERINTENDENT ENGINEER, R AND B, PUBLIC WORKS DEPT., DHENKANAL	VS	0 //
160	D-WP(C)/27678/2026 WP(C)/19017/2026	MANAGING COMMITTEE OF GARHBHINGURA GRAM PANCHAYAT HIGH SCHOOL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
161	D-WP(C)/25295/2026 WP(C)/19018/2026	KATIRAM SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
162	D-WP(C)/25305/2026 WP(C)/19019/2026	SADASIBA MOHAPATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
163	D-WP(C)/26946/2026 WP(C)/19020/2026	BATAKRUSHNA BADAJENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
164	D-WP(C)/27630/2026 WP(C)/19021/2026	DUKHABANDHU PRADHAN VS STATE OF ODISHA	SOUMİK SPANDAN TRIPATHY VS	// 0 //
165	D-WP(C)/27415/2026 WP(C)/19022/2026	CHANDRA MOHAN SINGH VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
166	D-WP(C)/26384/2026 WP(C)/19023/2026	SAROJINI BEHERA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
167	D-WP(C)/26994/2026 WP(C)/19024/2026	M/S BIMAL INDUSTRIES, JAJPUR VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
168	D-WP(C)/27506/2026 WP(C)/19025/2026	SURESH KUMAR PATI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
169	D-WP(C)/25086/2026 WP(C)/19026/2026	PANCHANAN KARAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
170	D-WP(C)/27840/2026 WP(C)/19027/2026	PURNA CHANDRA PATRA VS	SUKANTA KUMAR DALAI VS	// 0

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171	D-WP(C)/27036/2026 WP(C)/19028/2026	STATE OF ODISHA BISWA RANJAN MANIK VS	KSHIROD KUMAR ROUT VS	// // ()
172	D-WP(C)/27700/2026 WP(C)/19029/2026	STATE OF ODISHA PULIN KUMAR DASH VS	SOURAV DAS VS	// // ()
173	D-WP(C)/25177/2026 WP(C)/19030/2026	STATE OF ODISHA SABITA MOHARANA VS	PRATIK DASH VS	// // ()
174	D-WP(C)/25091/2026 WP(C)/19031/2026	STATE OF ODISHA SUKADEV MAJHI VS	SUBHADUTTA ROUTRAY VS	// // ()
175	D-WP(C)/25286/2026 WP(C)/19032/2026	STATE OF ODISHA SUSHIL KUMAR KHEMKA VS	PRABODHA CHANDRA NAYAK VS	// // ()
176	D-WP(C)/26484/2026 WP(C)/19033/2026	STATE OF ODISHA M/S M.J CITY DEVELOPERS VS	KSHIROD KUMAR SAHOO VS	// // ()
177	D-WP(C)/27761/2026 WP(C)/19034/2026	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS NIRANJAN DASH VS	TUSHAR KANTA NAYAK VS	// // ()
178	D-WP(C)/26486/2026 WP(C)/19035/2026	STATE OF ODISHA M/S SHREE RAM CONSTRUCTION, CUTTACK VS	KSHIROD KUMAR SAHOO VS	// // ()
179	D-WP(C)/27369/2026 WP(C)/19036/2026	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI BINODINI DEVI VS	DEBAKANTA MOHANTY VS	// // ()
180	D-WP(C)/27701/2026 WP(C)/19037/2026	STATE OF ODISHA BASANTA MANJARI TRUST, BHUBANESWAR VS	SOURAV DAS VS	// // ()
181	D-WP(C)/26387/2026 WP(C)/19038/2026	STATE OF ODISHA DINABANDHU HALWA VS	GOPINATH PANDA VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/27357/2026 WP(C)/19039/2026	ASHOK KUMAR AGARWAL VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
183	D-WP(C)/27420/2026 WP(C)/19040/2026	SRIDHAR SAHOO VS SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI	PRONOY MOHANTY VS	// 0 //
184	D-WP(C)/27705/2026 WP(C)/19041/2026	BASANTA MANJARI TRUST, BHUBANESWAR VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
185	D-WP(C)/26833/2026 WP(C)/19042/2026	NIRANJAN PAIKRAY VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
186	D-WP(C)/26601/2026 WP(C)/19043/2026	DILLIP KUMAR BARIK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
187	D-WP(C)/25662/2026 WP(C)/19044/2026	ANAND KUMAR AGRAWAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
188	D-WP(C)/27779/2026 WP(C)/19045/2026	CHHABITA DAS VS DEPUTY COMMISSIONER OF CT AND GST, BALASORE	CHITRASEN PARIDA VS	// 0 //
189	D-WP(C)/26997/2026 WP(C)/19046/2026	SHREE BIMAL OXYGEN AND MINERALS PRIVATE LIMITED, CUTTACK VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
190	D-WP(C)/27787/2026 WP(C)/19047/2026	HIMANSHU NAYAK VS STATE OF ORISSA	BISHNU CHARAN SAHU VS	// 0 //
191	D-WP(C)/26784/2026 WP(C)/19048/2026	SUSHIL SINGH CAINTH VS AUTHORIZED OFFICER, AXIS BANK LTD, KOLKATA	RAMESH CHANDRA OJHA VS	// 0 //
192	D-WP(C)/25864/2026 WP(C)/19049/2026	RABINDRA KUMAR PARIDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
193	D-WP(C)/27762/2026	SUDHANSHU RANJAN AICH	TUSHAR KANTA NAYAK	//

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	WP(C)/19050/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/27327/2026 WP(C)/19051/2026	BIBHUTI PRASAD MOHANTY VS TATA POWER CENTRAL (TPCODL) ODISHA DISTRIBUTION LTD., KHORDHA	ARUN KUMAR MISHRA VS	// 0 //
195	D-WP(C)/26315/2026 WP(C)/19052/2026	NIRUPAMA BRAHMA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
196	D-WP(C)/27682/2026 WP(C)/19053/2026	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
197	D-WP(C)/26329/2026 WP(C)/19054/2026	SUNIL KUMAR OJHA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
198	D-WP(C)/26328/2026 WP(C)/19055/2026	SUBASH CHANDRA MUDULI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
199	D-WP(C)/24410/2026 WP(C)/19056/2026	PRAMOD KUMAR NAIK VS STATE OF ODISHA	PRADIPTA KUMAR DAS VS	// 0 //
200	D-WP(C)/24955/2026 WP(C)/19057/2026	DURGA PRASAD MOHANTA VS SUB DIVISIONAL OFFICER, TATA POWER LTD, DURBURI ELECTRICAL DIVISIONAL	BRAJA MOHAN SARANGI VS DUBURI CHHAK, JAJPUR	// 0 //
201	D-WP(C)/26323/2026 WP(C)/19058/2026	QUAMRUL ALAM KHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
202	D-WP(C)/25585/2026 WP(C)/19059/2026	SAILENDRA KUMAR SINGH VS TAHASILDAR, MAHANGA	DWARIKA PRASAD MOHANTY VS	// 0 //
203	D-WP(C)/26580/2026 WP(C)/19060/2026	BASANTA KUMAR MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
204	D-WP(C)/25266/2026 WP(C)/19061/2026	AMULYA CHANDRA ACHARYA VS	MAHENDRA KUMAR SAHOO VS	// 0

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205	D-WP(C)/24803/2026 WP(C)/19062/2026	STATE OF ODISHA KESHAB KINKAR PRADHAN VS	MIHIR KANTA RATH VS	// // 0
206	D-WP(C)/24849/2026 WP(C)/19063/2026	STATE OF ODISHA MANOJ KUMAR PARIMANIK VS	SAMIR KUMAR MISHRA VS	// // 0
207	D-WP(C)/26998/2026 WP(C)/19064/2026	STATE OF ODISHA SANYASI PATTANAYAK VS	SURYAKANTA DASH VS	// // 0
208	D-WP(C)/26995/2026 WP(C)/19065/2026	UNION OF INDIA SANUWARA BIBI VS	SURYAKANTA DASH VS	// // 0
209	D-WP(C)/26489/2026 WP(C)/19066/2026	UNION OF INDIA AMULYA PUHAN VS	PRATYASISH MOHANTY VS	// // 0
210	D-WP(C)/27003/2026 WP(C)/19067/2026	STATE OF ODISHA PADMABATI TARAI VS	SURYAKANTA DASH VS	// // 0
211	D-WP(C)/27006/2026 WP(C)/19068/2026	UNION OF INDIA SATYABHAMA BEHERA VS	SURYAKANTA DASH VS	// // 0
212	D-WP(C)/26332/2026 WP(C)/19069/2026	UNION OF INDIA MAMATA SAMANTARAY VS	PABITRA KUMAR NAYAK VS	// // 0
213	D-WP(C)/24230/2026 WP(C)/19070/2026	STATE OF ODISHA SATISH KUMAR BISWAL VS	DEBADUTTA KANUNGO VS	// // 0
214	D-WP(C)/26640/2026 WP(C)/19071/2026	STATE OF ODISHA AMIT KUMAR PRADHAN VS	SATYA RANJAN ACHARYA VS	// // 0
215	D-WP(C)/26722/2026 WP(C)/19072/2026	THE BRANCH MANAGER, BANK OF MAHARASHTRA,CDA BRANCH N. NARASINGHA REDDY VS	CHITTA RANJAN LENKA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/27668/2026 WP(C)/19073/2026	HARICHARAN PATEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
217	D-WP(C)/26729/2026 WP(C)/19074/2026	SARMISTA MANDAL VS STATE BANK OF INDIA, RAIPUR, CHHATTISGARH	CHITTA RANJAN LENKA VS	// 0 //
218	D-WP(C)/24962/2026 WP(C)/19075/2026	UMA SANKAR BRHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
219	D-WP(C)/27504/2026 WP(C)/19076/2026	MUSA SENA VS COLLECTOR AND D.M., NAYAGARH	BASUDEV SETHI VS	// 0 //
220	D-WP(C)/24301/2026 WP(C)/19077/2026	DEBASHIS DHALI VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //
221	D-WP(C)/25053/2026 WP(C)/19078/2026	JANARDAN BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
222	D-WP(C)/25682/2026 WP(C)/19079/2026	AGRICULTURE INSURANCE COMPANY OF INDIA LIMITED, BHUBANESWAR VS AKSHYA KUMAR PATEL	AUROVINDA MOHANTY VS	// 0 //
223	D-WP(C)/25079/2026 WP(C)/19080/2026	NILA KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
224	D-WP(C)/25773/2026 WP(C)/19081/2026	JYOTISMITA DHAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
225	D-WP(C)/27297/2026 WP(C)/19082/2026	CHITTA RANJAN BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
226	D-WP(C)/25285/2026 WP(C)/19083/2026	SARAT CHANDRA BHOLA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
227	D-WP(C)/25939/2026	PARAMESWAR MOHANTY	AUROVINDA MOHANTY	//

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	WP(C)/19084/2026	VS THE DIRECTOR GENERAL, CENTRAL RESERVE POLICE FORCE, NEW DELHI	VS	0 //
228	D-WP(C)/27503/2026 WP(C)/19085/2026	SUDHAKAR RAUTARAY VS STATE OF ODISHA	BADHAR SAHOO VS	// 0 //
229	D-WP(C)/27273/2026 WP(C)/19086/2026	HEMANT KUMAR SUNDARAY VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //
230	D-WP(C)/27594/2026 WP(C)/19087/2026	DR.SHANKAR RAM CHANDWANI VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
231	D-WP(C)/27648/2026 WP(C)/19088/2026	GOBARDHAN PATRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
232	D-WP(C)/26167/2026 WP(C)/19089/2026	KUMAR SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
233	D-WP(C)/18546/2026 WP(C)/19090/2026	ANANTA NARAYAN OJHA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
234	D-WP(C)/27012/2026 WP(C)/19091/2026	RABI NARAYAN NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
235	D-WP(C)/24947/2026 WP(C)/19092/2026	RAJENDRA MAHAPATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
236	D-WP(C)/27931/2026 WP(C)/19093/2026	ANTARYAMI MALİK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
237	D-WP(C)/27014/2026 WP(C)/19094/2026	SULTANA BIBI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
238	D-WP(C)/25541/2026 WP(C)/19095/2026	SUSHANTA KUMAR MALLICK VS	RABI NARAYAN MOHANTY VS	// 0

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239	D-WP(C)/24974/2026 WP(C)/19096/2026	STATE OF ODISHA MANASI BISHOYI VS THE TAHASILDAR, JATANI	RAJAT KUMAR SAHU VS	// // 0 //
240	D-WP(C)/28067/2026 WP(C)/19097/2026	DR.PALLAVI ROUSTRAY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
241	D-WP(C)/27248/2026 WP(C)/19098/2026	JAGANNATH DHAREI VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
242	D-WP(C)/28062/2026 WP(C)/19099/2026	DR.SWAGATIKA MOHANTY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
243	D-WP(C)/27493/2026 WP(C)/19100/2026	NARAYAN NAYAK VS UNION OF INDIA	SAILAZA NANDAN DAS VS	// 0 //
244	D-WP(C)/25433/2026 WP(C)/19101/2026	ANANTA MOHARANA VS REGISTRAR CIVIL COURT BALASORE, BALASORE	CHITTA RANJAN PATTNAIK VS	// 0 //
245	D-WP(C)/27801/2026 WP(C)/19102/2026	SHYAMALI SINGH VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
246	D-WP(C)/24966/2026 WP(C)/19103/2026	SOUMYASHREE PRUSTY VS THE TAHASILDAR, JATANI	RAJAT KUMAR SAHU VS	// 0 //
247	D-WP(C)/24748/2026 WP(C)/19104/2026	NIRANJAN SARANGI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
248	D-WP(C)/25269/2026 WP(C)/19105/2026	ARJYA SEKHER SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
249	D-WP(C)/26967/2026 WP(C)/19106/2026	ABDUL ABUTALIB KHAN VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //

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250	D-WP(C)/28041/2026 WP(C)/19107/2026	COLONEL SATYABRATA SWAIN VS STATE OF ODISHA	ANAND PRAKASH DAS VS	// 0 //
251	D-WP(C)/25275/2026 WP(C)/19108/2026	SUKANTI KHUNTIA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
252	D-WP(C)/24780/2026 WP(C)/19109/2026	SURENDRA JENA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
253	D-WP(C)/27011/2026 WP(C)/19110/2026	BASTI @ BASANTI JENA VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //
254	D-WP(C)/25561/2026 WP(C)/19111/2026	SITANSU SEKHAR DAS VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
255	D-WP(C)/24969/2026 WP(C)/19112/2026	ARCHANA BISOYI VS THE TAHASILDAR, JATANI	RAJAT KUMAR SAHU VS	// 0 //
256	D-WP(C)/27691/2026 WP(C)/19113/2026	SUJIT KUMAR DASH VS UNION OF INDIA	ANAM CHARAN PANDA VS	// 0 //
257	D-WP(C)/27237/2026 WP(C)/19114/2026	JIBANJYOTI BALIYARSINGH VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
258	D-WP(C)/17982/2026 WP(C)/19115/2026	M/S MALLESWAR SALES ARNNAPURNA NAGAR, BERHAMPUR VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
259	D-WP(C)/25665/2026 WP(C)/19116/2026	ANAND KUMAR AGRAWAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
260	D-WP(C)/27926/2026 WP(C)/19117/2026	RAGHUNATH BHOI VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
261	D-WP(C)/27809/2026	NIRMAL KUMAR ROUT	BIKASH MISHRA	//

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	WP(C)/19118/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/27791/2026 WP(C)/19119/2026	GOINDA ORAM VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
263	D-WP(C)/20206/2026 WP(C)/19120/2026	GAYATRI MALIK VS COLLECTOR, KENDRAPARA	PRADEEP KUMAR ROUT VS	// 0 //
264	D-WP(C)/25672/2026 WP(C)/19121/2026	ANAND KUMAR AGRAWAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
265	D-WP(C)/27812/2026 WP(C)/19122/2026	SUBASH CHANDRA PARIDA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
266	D-WP(C)/27929/2026 WP(C)/19123/2026	NRUSINGH CHARAN BARIK VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
267	D-WP(C)/27684/2026 WP(C)/19124/2026	BIJAY KUMAR SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
268	D-WP(C)/27815/2026 WP(C)/19125/2026	DEEPAK RANJAN OJHA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
269	D-WP(C)/27804/2026 WP(C)/19126/2026	MANASWINEE ACHARYA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
270	D-WP(C)/24807/2026 WP(C)/19127/2026	SANTOSH KUMAR RATH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
271	D-WP(C)/23678/2026 WP(C)/19128/2026	RAGHUNATH MISHRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
272	D-WP(C)/27807/2026 WP(C)/19129/2026	KAILASH CHANDRA BEHERA VS	BIKASH MISHRA VS	// 0

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		STATE OF ODISHA		//
273	D-WP(C)/27606/2026 WP(C)/19130/2026	M/S BAAZ SERVICES, BALASORE VS	ABHAY KHANDELWAL VS	// ()
		ADDL. COMMISSIONER , GST CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//
274	D-WP(C)/27750/2026 WP(C)/19131/2026	DEBADUTTA SUNDARAY VS	DHANANJAYA MUND VS	// ()
		STATE OF ODISHA		//
275	D-WP(C)/27532/2026 WP(C)/19132/2026	RANKA BEHERA VS	SUBHENDU KAR VS	// ()
		STATE OF ODISHA		//
276	D-WP(C)/26712/2026 WP(C)/19133/2026	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD., BHUBANESWAR VS	UMAKANT SAHOO VS	// ()
		STATE OF ODISHA		//
277	D-WP(C)/27652/2026 WP(C)/19134/2026	SUSMITA KUMARI PATRA VS	AKSHAYA KUMAR SAHOO VS	// ()
		STATE OF ODISHA		//
278	D-WP(C)/27617/2026 WP(C)/19135/2026	DURGA PRASAD SAHU VS	ADYASIDHI MISHRA VS	// ()
		STATE OF ODISHA		//
279	D-WP(C)/27753/2026 WP(C)/19136/2026	SHARAN KUMAR VS	SAMSHAPTAK KAR VS	// ()
		GENERAL MANAGER, HUMAN RESOURCES DEPARTMENT, CANARA BANK, BUBANESWAR		//
280	D-WP(C)/27431/2026 WP(C)/19137/2026	SARASWATI PARIDA VS	JAGAMOHAN PATTANAİK VS	// ()
		MEMBER BOARD OF REVENUE, ODISHA, CUTTACK		//
281	D-WP(C)/26721/2026 WP(C)/19138/2026	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD.,(MARKFED), BHUBANESWAR VS	UMAKANT SAHOO VS	// ()
		STATE OF ODISHA		//
282	D-WP(C)/27541/2026 WP(C)/19139/2026	RAJA BEHERA @ RAJAKISHORE BEHERA VS	SUBHENDU KAR VS	// ()
		STATE OF ODISHA		//
283	D-WP(C)/24128/2026 WP(C)/19140/2026	ANIRUDHA SINGH VS	SANJAY KUMAR PATRA VS	// ()
		STATE OF ODISHA		//

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284	D-WP(C)/27895/2026 WP(C)/19141/2026	MRUTUNJOY MOHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
285	D-WP(C)/27580/2026 WP(C)/19142/2026	SHABNAM KHATUN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
286	D-WP(C)/27901/2026 WP(C)/19143/2026	DHARMENDRA BACHELI VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
287	D-WP(C)/25866/2026 WP(C)/19144/2026	SABITA KUMARI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
288	D-WP(C)/27583/2026 WP(C)/19145/2026	MAHESWAR MALLIK VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
289	D-WP(C)/25887/2026 WP(C)/19146/2026	SURAT KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
290	D-WP(C)/24471/2026 WP(C)/19147/2026	MAHABIR LAKRA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
291	D-WP(C)/24961/2026 WP(C)/19148/2026	HARISH KUMAR MOHANTY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
292	D-WP(C)/27692/2026 WP(C)/19149/2026	RAJAKISHOR PANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
293	D-WP(C)/25095/2026 WP(C)/19150/2026	RAJ KUMAR BAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
294	D-WP(C)/27141/2026 WP(C)/19151/2026	DHIRENDRA KUMAR SWAIN VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
295	D-WP(C)/28040/2026	SANTANU KUMAR MOHARANA	SUDHANSU SEKHAR PRATAP	//

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	WP(C)/19152/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/25150/2026 WP(C)/19153/2026	DURGA MADHABA PANI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
297	D-WP(C)/28000/2026 WP(C)/19154/2026	SRI GOBIND JEW @ MADAN MOHAN JEW BIJE SUNDARGAON, CUTTACK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
298	D-WP(C)/25890/2026 WP(C)/19155/2026	RAJ KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
299	D-WP(C)/27626/2026 WP(C)/19156/2026	B. B. DURGAMADHAB RAI SAMANTA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
300	D-WP(C)/27576/2026 WP(C)/19157/2026	PRAMILA BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
301	D-WP(C)/27573/2026 WP(C)/19158/2026	ARAKHITA BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
302	D-WP(C)/27683/2026 WP(C)/19159/2026	BIMAL KUMAR BEHERA VS REVENUE DIVISIONAL COMMISSIONER, SAMBALPUR	SUBRATA PANDA VS	// 0 //
303	D-WP(C)/27148/2026 WP(C)/19160/2026	KAILASH CHANDRA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
304	D-WP(C)/28077/2026 WP(C)/19161/2026	ASHISH DASH VS HDFC BANK LIMITED, MUMBAI	SIVA SANKAR CHAINI VS	// 0 //
305	D-WP(C)/26991/2026 WP(C)/19162/2026	ASHOK KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
306	D-WP(C)/27788/2026 WP(C)/19163/2026	BIRAJA KINKAR MOHAPATRA VS	SATYAJIT BEHERA VS	// 0

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307	D-WP(C)/27419/2026 WP(C)/19164/2026	STATE OF ODISHA RAMAKANTA MANDAL VS	AMIT PRASAD BOSE VS	// // ()
308	D-WP(C)/28115/2026 WP(C)/19165/2026	STATE OF ODISHA BIMAL KUMAR BEHERA VS	MITHUN DAS VS	// // ()
309	D-WP(C)/27526/2026 WP(C)/19166/2026	STATE OF ODISHA RAJAT PRASAD ROUT VS	INDRAMANI SAHOO VS	// // ()
310	D-WP(C)/27658/2026 WP(C)/19167/2026	STATE OF ODISHA DEBAJANI PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// // ()
311	D-WP(C)/27661/2026 WP(C)/19168/2026	STATE OF ODISHA SIMANCHALA PANDA VS	KUNAL KUMAR SWAIN VS	// // ()
312	D-WP(C)/26952/2026 WP(C)/19169/2026	STATE OF ODISHA JADUMANI KISAN VS	AMIT PRASAD BOSE VS	// // ()
313	D-WP(C)/25279/2026 WP(C)/19170/2026	STATE OF ODISHA SUKANTI KHUNTIA VS	PRAVAT KUMAR NAYAK VS	// // ()
314	D-WPCRL/17804/2026 WPCRL/78/2026	H.D.F.C.BANK, BHUBANESWAR SASHI KANTA SAHOO VS	AJIT KUMAR SAHOO VS	// // ()/
315	D-ABLAPL/18224/2026 ABLAPL/7176/2026	STATE OF ODISHA PRAVAKAR SRIRAM VS	ANITARANI PANDA VS	// // SECTOR-15 /16 /2026 ()
316	D-ABLAPL/18227/2026 ABLAPL/7177/2026	STATE OF ODISHA KANHU CHARAN DALEI VS	JYOTIRMAYA SAHOO VS	// // KHALLIKOTE /462 /2026 ()
317	D-ABLAPL/17407/2026 ABLAPL/7178/2026	STATE OF ODISHA NARAYAN DIGAL VS	SURYAKANTA DWIBEDI VS	// // PHIRINGIA /268 /2025 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/18229/2026 ABLAPL/7179/2026	TAPAN KUMAR SAHOO @ HAPINA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /234 /2026 () //
319	D-ABLAPL/18266/2026 ABLAPL/7180/2026	ALOK KUMAR SAMANTA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDRASEKHARPUR /864 /2025 () //
320	D-ABLAPL/18223/2026 ABLAPL/7181/2026	SIDDHARTH RAJENDRA SABATO VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// () //
321	D-ABLAPL/18080/2026 ABLAPL/7182/2026	SANJAY BAG VS STATE OF ODISHA	PRITAM NAYAK VS	BARGARH /197 /2026 () //
322	D-ABLAPL/12306/2026 ABLAPL/7183/2026	TAPAS KUMAR SWAIN VS STATE OF ODISHA	HARAPRASAD PANDA VS	DHARMASALA /110 /2026 () //
323	D-ABLAPL/15204/2026 ABLAPL/7184/2026	ADITYA BISWAL @ MUNA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /167 /2026 () //
324	D-ABLAPL/16417/2026 ABLAPL/7185/2026	PETITIONER NO-1 SER NO 1 IN FIR VS STATE OF ODISHA	SUSHANTA KUMAR DAS VS	BRAMHA BARADA /103 /2026 () //
325	D-ABLAPL/18107/2026 ABLAPL/7186/2026	GOBIND BARIK @ BIKI VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI TOWN /268 /2026 () //
326	D-ABLAPL/16724/2026 ABLAPL/7187/2026	SANTANU KUMAR NANDA VS STATE OF ODISHA	SULOCHANA PATRO VS	CHAMAKHANDI /150 /2026 () //
327	D-ABLAPL/18016/2026 ABLAPL/7188/2026	MANORANJAN MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	Tantiapal Marine /52 /2026 () //
328	D-ABLAPL/17652/2026 ABLAPL/7189/2026	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	CANTONMENT ROAD /259 /2025 () //
329	D-ABLAPL/18177/2026	LAXMIPRIYA JENA @ BISHNU PRIYA JENA	ASIT KUMAR JENA	BHOGRAI /178 /2026

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	ABLAPL/7190/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/18215/2026 ABLAPL/7191/2026	TANUJA DAS VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	KHALLIKOTE /463 /2026 () //
331	D-ABLAPL/17938/2026 ABLAPL/7192/2026	SUMATI KUMARI SAHOO VS STATE OF ODISHA(VIG.)	KARUNAKAR NAYAK VS	CUTTACK VIGILANCE /11 /2026 () //
332	D-ABLAPL/18216/2026 ABLAPL/7193/2026	BIJAYA MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /390 /2025 () //
333	D-ABLAPL/17332/2026 ABLAPL/7194/2026	LILIMA GAYAN VS STATE OF ODISHA	SAMARESH PATTNIK VS	ERASAMA /132 /2026 () //
334	D-ABLAPL/17546/2026 ABLAPL/7195/2026	SAMANTA PRIYA DARSHAN DHIR @ AMIT @ PRIYA DARSHAN DHIR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //
335	D-ABLAPL/18174/2026 ABLAPL/7196/2026	JAGMOHAN GAHIR VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	BHAWANIPATNA TOWN /243 /2026 () //
336	D-ABLAPL/15697/2026 ABLAPL/7197/2026	CHUINA MALIK @ CHUYAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /101 /2026 () //
337	D-ABLAPL/16346/2026 ABLAPL/7198/2026	BIKASH JHARIAL @ BIKASH NAIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADSAHI /174 /2026 () //
338	D-ABLAPL/18010/2026 ABLAPL/7199/2026	PRASANNA SAMANTARAY VS STATE OF ODISHA	DURGA PRASAD DHAL VS	CHANDAKA P.S. /257 /2026 () //
339	D-ABLAPL/16620/2026 ABLAPL/7200/2026	PRAFULLA SAMANTARAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
340	D-ABLAPL/18017/2026 ABLAPL/7201/2026	RAJENDRA NARAYAN PRADHAN VS	BIKASH KARNA VS	PHULBANI TOWN /295 /2025 ()

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341	D-ABLAPL/16812/2026 ABLAPL/7202/2026	STATE OF ODISHA AFROZ HOSSAIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	// BADACHANA /463 /2025 ()
342	D-ABLAPL/18023/2026 ABLAPL/7203/2026	ALEKH SAHOO @ ALEKHA SAHU VS STATE OF ODISHA	BIKASH KARNA VS	// GHANTAPADA /79 /2025 ()
343	D-ABLAPL/17873/2026 ABLAPL/7204/2026	HEMANTA KUMAR BHATTA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// CHAULIAGANJA /270 /2026 ()
344	D-ABLAPL/18121/2026 ABLAPL/7205/2026	UTTAM KISAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// / /0 ()
345	D-ABLAPL/18199/2026 ABLAPL/7206/2026	BIKASH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// PADAMPUR /113 /2026 ()
346	D-ABLAPL/18159/2026 ABLAPL/7207/2026	ASMI BIBI @ ESMY BIBI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// KHARABEL NAGAR P.S. /418 /2026 ()
347	D-ABLAPL/17937/2026 ABLAPL/7208/2026	MARKANDA KHOSLA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// AMBADOLA /54 /2021 ()
348	D-ABLAPL/18163/2026 ABLAPL/7209/2026	BIBHUDATTA NAYAK @ BIBHUTI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// BARAMBA /208 /2023 ()
349	D-ABLAPL/18201/2026 ABLAPL/7210/2026	JADUNANDAN SAHU VS STATE OF ODISHA	SUBHAGYA LAXMI PATNAIK VS	// PADAMPUR /114 /2026 ()
350	D-ABLAPL/18166/2026 ABLAPL/7211/2026	PRABHATI NAYAK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// BARAMBA /208 /2023 ()
351	D-ABLAPL/18126/2026 ABLAPL/7212/2026	MAMATA SETHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// DASPALLA /136 /2026 ()

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352	D-ABLAPL/18175/2026 ABLAPL/7213/2026	PITAMBAR BANCHOR VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	BHAWANIPATNA TOWN /243 /2026 () //
353	D-ABLAPL/18192/2026 ABLAPL/7214/2026	RAKESH KUMAR MAHAJAN VS STATE OF ODISHA	SWAGATIKA SATAPATHY VS	CHAULIAGANJA /168 /2026 () //
354	D-ABLAPL/18204/2026 ABLAPL/7215/2026	SANDEEP KHARANGA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JASHIPUR /429 /2025 () //
355	D-ABLAPL/18243/2026 ABLAPL/7216/2026	MUKTAR KHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	NISCHINTAKOILI /216 /2026 () //
356	D-ABLAPL/18263/2026 ABLAPL/7217/2026	RESHMA DALEI @ RESMA DALAI VS STATE OF ODISHA	TARUN KUMAR BISWAL VS	BADACHANA /207 /2026 () //
357	D-ABLAPL/18245/2026 ABLAPL/7218/2026	AKASH MOHANTY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /266 /2026 () //
358	D-ABLAPL/18210/2026 ABLAPL/7219/2026	BARUN SAHU VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	AINTHAPALI /132 /2026 () //
359	D-ABLAPL/18249/2026 ABLAPL/7220/2026	SUMANTA SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /266 /2026 () //
360	D-ABLAPL/18237/2026 ABLAPL/7221/2026	UMAKANTA NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /335 /2026 () //
361	D-ABLAPL/18253/2026 ABLAPL/7222/2026	MANJU PAIKARAY @ MANJU PAIKARA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /177 /2026 () //
362	D-ABLAPL/18239/2026 ABLAPL/7223/2026	BENAZIR BIBI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SPL.TASK FORCE /8 /2018 () //
363	D-ABLAPL/18255/2026	AMIT KUMAR SWAIN	JYOTIRMAYA SAHOO	KHALLIKOTE /490 /2026

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	ABLAPL/7224/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/18240/2026 ABLAPL/7225/2026	KRUSHNA CH. MOHAPATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /139 /2026 () //
365	D-ABLAPL/18217/2026 ABLAPL/7226/2026	JATINDRA GIRI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	RARUAN /111 /2026 () //
366	D-ABLAPL/18241/2026 ABLAPL/7227/2026	SUNITA BADAJENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /395 /2026 () //
367	D-ABLAPL/15001/2026 ABLAPL/7228/2026	MAMATA PATTANAIK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	JAGATSINGPUR /233 /2026 () //
368	D-ABLAPL/18270/2026 ABLAPL/7229/2026	KARTIK BARIK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CANTONMENT ROAD /35 /2026 () //
369	D-ABLAPL/18222/2026 ABLAPL/7230/2026	DEEPAK KUMAR MOHANTY VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	//0 () //
370	D-ABLAPL/18179/2026 ABLAPL/7231/2026	KARAN SINGH VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	BHAWANIPATNA TOWN /243 /2026 () //
371	D-ABLAPL/15019/2026 ABLAPL/7232/2026	BIKASH PATTANAIK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	JAGATSINGPUR /233 /2026 () //
372	D-ABLAPL/18232/2026 ABLAPL/7233/2026	AJAYA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL TOWN /247 /2025 () //
373	D-ABLAPL/18350/2026 ABLAPL/7234/2026	NIRANJAN MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BASUDEVPUR /353 /2026 () //
374	D-ABLAPL/18233/2026 ABLAPL/7235/2026	K. SHIBA RAO @ K.SHIBA VS	AKSHAYA KUMAR SAHOO VS	KEONJHAR SADAR /673 /2025 ()

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375	D-ABLAPL/18191/2026 ABLAPL/7236/2026	STATE OF ODISHA MANOJ KUMAR DEBATA VS	ATMAJIT MANMITH DAS VS	// / /0 ()
376	D-ABLAPL/18234/2026 ABLAPL/7237/2026	STATE OF ODISHA JAYADEB SAHOO VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /234 /2026 ()
377	D-ABLAPL/15155/2026 ABLAPL/7238/2026	STATE OF ODISHA BALARAM PATRA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /278 /2026 ()
378	D-ABLAPL/18235/2026 ABLAPL/7239/2026	STATE OF ODISHA MUKTAR KHAN VS	BISWARANJAN DALAI VS	// NISCHINTAKOILI /219 /2026 ()
379	D-ABLAPL/17996/2026 ABLAPL/7240/2026	STATE OF ODISHA RANJIT KUMAR MAHAL VS	PRASANTA KUMAR SATAPATHY VS	// LAXMISAGAR P.S. /478 /2026 ()
380	D-ABLAPL/18256/2026 ABLAPL/7241/2026	STATE OF ODISHA MUSTAKIM KHAN VS	RAVI SHANKAR SAMAL VS	// NISCHINTAKOILI /216 /2026 ()
381	D-ABLAPL/18269/2026 ABLAPL/7242/2026	STATE OF ODISHA SANUJA JETHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
382	D-ABLAPL/15437/2026 ABLAPL/7243/2026	STATE OF ODISHA LILI PATRA @ BINODINI VS	LAMBODAR ACHARI VS	// BELLAGUNTHA /233 /2026 ()
383	D-ABLAPL/18272/2026 ABLAPL/7244/2026	STATE OF ODISHA DAMBA DALAPATI VS	SRINIBAS PARIJA VS	// ADVA /46 /2026 ()
384	D-ABLAPL/18276/2026 ABLAPL/7245/2026	STATE OF ODISHA AKASH NAIK @ AKASH NAYAK VS	BIBHUTI RANJAN MOHANTY VS	// KHUNTUNI /141 /2026 ()
385	D-ABLAPL/16019/2026 ABLAPL/7246/2026	STATE OF ODISHA VICTIM'S FATHER VS STATE OF ODISHA	PRADEEP KUMAR DASMOHAPATRA VS	// RASGOBINDPUR /291 /2026 () //

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386	D-ABLAPL/17504/2026 ABLAPL/7247/2026	RAJU YADAV VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-19 /145 /2025 () //
387	D-ABLAPL/18340/2026 ABLAPL/7248/2026	SK. SAMSER ALLI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /201 /2026 () //
388	D-WPC(OA)/918/1997 WPC(OA)/918/1997	JUDHISTHIR JENA VS COLLECTOR, BALANGIR	M/S R.K. RATH, J.N. JENA, R.S. PATNAIK VS	// () //
389	D-RVWPET(RP)/40/2000 RVWPET(RP)/40/2000	PRAMOD KUMAR PATTNAIK VS THE SECRETARY, HARIJAN AND TRIBAL WELFARE DEPARTMENT	M/S M.M. BASU, P. BEHERA VS	// () //